

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD

ORIGINAL APPLICATION NO. 722 of 1991

DATE OF JUDGMENT: 26th July, 1991.

BETWEEN:

Mr. B. Venu .. Applicant

AND

1. The Regional Director,
Workers Education Centre,
Ministry of Labour,
Govt. of India,
Hyderabad-457.
2. The District Employment Officer,
Hyderabad District Employment Exchange (Labour),
Hyderabad. .. Respondents.

COUNSEL FOR THE APPLICANT: Mr. K. Nageswara Reddy

COUNSEL FOR THE RESPONDENTS: Mr. M. Jagan Mohan Reddy,
Addl. CGSC for RI

Mr. D. Pandu Ranga Reddy,
Spl. Counsel for State of AP.

CORAM: Hon'ble Shri J. Narasimha Murthy, Member (Judl.)

Hon'ble Shri R. Balasubramanian, Member (Admn.)

.. 2 ..

JUDGMENT OF THE DIVISION BENCH DELIVERED BY THE HON'BLE
SHRI J.NARASIMHA MURTHY, MEMBER (JUDL.)

This petition is filed by the petitioner for a relief to direct the 1st respondent to interview the petitioner for the post of Chowkidar (Watchman) that is going to be held on 31.7.1991. He also stated that his junior viz., Mr. Srihari was sponsored by the District Employment Officer, Hyderabad District Employment Exchange (Labour), Hyderabad neglecting the petitioner. The post to be interviewed is reserved for SC candidates and the applicant is a SC candidate. The petitioner states that he is senior to Mr. Srihari who also registered his name ⁱⁿ before the Employment Exchange only in 1991 after the applicant. So, he is entitled to be interviewed along with Mr. Srihari and other candidates who are sponsored for the post of Chowkidar (Watchman).

2. Heard the learned counsel for the petitioner, Shri K.Nageswara Reddy. ~~Though~~ the petitioner is senior in registering his name in the Employment Exchange, the District Employment Officer ~~has no business to~~ neglect the senior candidate (applicant herein) and sponsored junior candidate. So, we direct the District

.. 3 ..

Employment Officer, Hyderabad District Employment Exchange (Labour), Chikkadpally, Hyderabad (2nd respondent herein) to sponsor the name of the petitioner to be interviewed on 31.7.1991 or any other date thereafter and also we direct the 1st respondent herein to interview the petitioner along with others for the post of Chowkidar.

3. With the above direction, the application is disposed of at the admission stage itself. There is no order as to costs.

(Dictated in the open Court).

MS

(J. NARASIMHA MURTHY)
Member (Judl.)

R. Balasubramanian
(R. BALASUBRAMANIAN)
Member (Admn.)

Dated: July 26, 1991.

829791
Deputy Registrar (J).

TO

- 1) The Regional Director, workers Education centre
Ministry of Labour, Govt. of India, Hyderabad -457.
- 2) The Dist. Employment officer, Hyderabad Dist. Employment Exchange (Labour) Hyderabad.
- 3) one copy to Mr. K. Nageswara Reddy, Advocate,
1981 2 RT, M.Tayyanaqar Colony, Hyd.
- 4) one copy to Mr. M. Jagann Mohan Reddy, Addl. Commr. C.A.T. Hyd.
- 5) one copy to Mr. D. Panduranga Reddy, spl. Counsel for A.P. Govt.
- 6) one copy to Hon'ble Mr. J. Narasimha Murthy, M(J) C.A.T. Hyd.
- 7) one ~~spare~~ copy
vsn

MS

28/7/91

W
R.M
29/7/91

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR

V.C.

AND

THE HON'BLE MR.

M(J)

AND

THE HON'BLE MR. J. NARASIMHA MULTY: M(J)

AND

THE HON'BLE MR. R. BALASUBRAMANIAN: M(A)

DATED: 26 7-1991

ORDER/ JUDGMENT

M.A./R.A./C.A. No.

in

C.A. No. 722/91

T.A. No.

(W.P. No.)

Admitted and Interim ~~directions~~
issued.

Allowed.

Disposed of with direction.

Dismissed.

Dismissed as withdrawn.

Dismissed for default.

M.A. Ordered/Rejected.

No order as to costs.



W.M.
O.J. 29/7/91